GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO.1422

TO BE ANSWERED ON 03.05.2016

Eco-sensitive Zones

1422. SHRI NAGAR RODMAL:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the various State Governments had identified Eco-Sensitive Zones (ESZs) around national parks and sanctuaries in their States;
- (b) if so, the details thereof, State-wise;
- (c) the details of schemes being implemented by the Government for Conservation, Sustainability and Development of ESZs along with the funds provided for the same during the last three years and the current year, State-wise; an
- (d) the steps taken by the Government for ecological sustainability of these areas and the achievements made in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) and (b) The State-wise details of proposals for declaration of Eco-Sensitive Zone around National Parks and Sanctuaries received are at **Annexure**. So far, the Ministry has approved/notified 257 ESZ proposals covering 404 Wildlife Sanctuaries and National Parks for declaration of Eco-Sensitive Zones. Of the 275 proposals, 220 have been notified in the Gazette of India, of which 187 are draft notifications and 33 are final notifications.
- (c) and (d) There are no schemes under implementation for maintenance and development of the Eco-Sensitive Zones around National Parks and Sanctuaries. The Notifications for Eco-Sensitive Zones provide for regulation/prohibition of unsustainable activities and promotion of sustainable activities, besides preparation of Zonal Master Plans with adequate participation of local communities.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF THE LOK SABHA UNSTARRED QUESTION NO 1422 REGARDING 'ECO-SENSITIVE ZONES' BY SHRI NAGAR RODMAL DUE FOR REPLY ON 03.05.2016.

<u>State/Union Territory-wise details of proposals received for declaration of Eco-</u> <u>Sensitive Zones around National Parks and Sanctuaries</u>

| Sl. No. | Name of State | Total No. of Proposal received |
|---------|--------------------------|--------------------------------|
| 1 | Andhra Pradesh | 15 |
| 2 | Andaman & Nicobar Island | 1* |
| 3 | Arunachal Pradesh | 12 |
| 4 | Assam | 21 |
| 5 | Bihar | 13 |
| 6 | Chhattisgarh | 14 |
| 7 | Chandigarh | 2 |
| 8 | Dadra Nagar Haveli | 1 |
| 9 | Daman & Diu | 1 |
| 10 | Delhi | 1 |
| 11 | Goa | 7 |
| 12 | Gujarat | 22 |
| 13 | Haryana | 10 |
| 14 | Himachal Pradesh | 34 |
| 15 | Jammu & Kashmir | 16 |
| 16 | Jharkhand | 12 |
| 17 | Karnataka | 32 |
| 18 | Kerala | 22 |
| 19 | Lakshadweep | 1 |
| 20 | Madhya Pradesh | 35 |
| 21 | Maharashtra | 39 |
| 22 | Manipur | 6 |
| 23 | Meghalaya | 5 |
| 24 | Mizoram | 7 |
| 25 | Nagaland | 1 |
| 26 | Orissa | 19 |
| 27 | Punjab | 14 |
| 28 | Pondicherry | 1 |
| 29 | Rajasthan | 27 |
| 30 | Sikkim | 8 |
| 31 | Tamil Nadu | 29 |
| 32 | Telangana | 12 |
| 33 | Tripura | 4 |
| 34 | Uttar Pradesh | 24 |
| 35 | Uttarakhand | 3 |
| 36 | West Bengal | 20 |
| | Total | 491 |

^{*} Andaman & Nicobar Islands Administration has submitted one proposal covering all the Wildlife Sanctuaries/National Parks in the Island.